

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
Jaipur Bench, Jaipur  
ORDER SHEET

Application No. MA 627/93 (in RA No. 107/89 in OA 1025/92)

Applicant(s)..... U.O.I. ....

Respondent(s)..... Norottam Singh .....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

31.8.94

Mr. V. S. Gurjar counsel for the petitioner.  
None present on behalf of the non-petitioner.

The orders of Hon'ble Chairman for constituting a Division Bench for hearing of the R.A. No. 107/89 in which this Misc. Application has been filed are required. Office has been directed to put up a note for seeking of orders of Hon'ble Chairman separately in that file.

Put up alongwith R.A. after the orders of Hon'ble Chairman are received.

  
(V.K. Bawa)  
Dy. Registrar.